Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government is aware of the fact that people commute in large numbers daily as the High Court of Madhya Pradesh is in Jabalpur and people face problems while taking ticket due to long queues on main railway station and the train often gets missed; and

(b) if so, whether the Government contemplates to open railway ticket counter in District Court Complex in view of the problems of these passengers?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) & (b): With a view to cater to the requirement of passengers commuting from Jabalpur, adequate arrangements have been made for dispensation of tickets to passengers by providing Unreserved Ticketing System (UTS) counters, Automatic Ticket Vending Machines (ATVMs) and computerised Passenger Reservation System (PRS) counters at both ends of Jabalpur station i.e. Platform 1 and Platform 6 (High Court Jabalpur side). The passengers can also utilize the facility of
UTSONMOBILE app for booking unreserved tickets and the website of Indian Railway Catering and Tourism Corporation (IRCTC) & RAILCONNECT Mobile App for booking reserved tickets. An analysis of transactions being handled at 7 computerised PRS counters and 8 UTS counters at Jabalpur during 2019-20 has revealed that existing arrangements are adequate to meet the present level of demand.

******